

From,

Rajiv Sharma, HJS
Joint Registrar (Services)
High Court, Allahabad

To,

1. All the District & Sessions Judges
Sub-ordinate to High Court of Judicature at Allahabad
2. Principal Secretary (Judicial) & L.R.
Government of U.P.
Lucknow

No. 44/JR(S)/2015 Dated: Allahabad 28.01.2015

Subject: - Regarding request of officers of Higher Judicial Service cadre for oral/ personal hearing who have submitted objections/ representations against Tentative Seniority List dated 18.12.2014.

Sir/Ms,

In continuation to Court's Letter No. 492/JR(S)/2014 dated 20.12.2014 regarding Second Tentative Seniority Report/List dated 18.12.2014, I have been directed to inform you that Hon'ble the Seniority Committee has been pleased to pass the Order that the following officers, who have submitted objections against Second Tentative Seniority List dated 18.12.2014 and requested for personal/oral hearing, be informed to remain present for personal/oral hearing on **05.02.2015 at 02:00 PM** before the Committee in the Conference Hall adjacent to Judges' Library accordingly:

Sl.	Name of the Officer S/Sri	Designation	Place of posting
1.	Sanjay Shanker Pandey	A.D.J.	Bhadohi at Gyanpur
2.	Vinay Khare	A.D.J.	Agra
3.	Sushil Kumar Rastogi	A.D.J.	Agra
4.	Pankaj Kumar Upadhyay	A.D.J.	Agra
5.	Narendra Kumar	A.D.J.	Agra
6.	Praveen Kumar Singh	A.D.J.	Agra
7.	Sanjeev Kumar	O.S.D.	High Court, Lucknow Bench, Lucknow
8.	Rakesh Kumar-III	A.D.J.	Varanasi
9.	Vikas Saxena-I	A.D.J.	Varanasi
10.	Vikas Saxena-II	A.D.J.	Varanasi
11.	Ram Kailash	A.D.J.	Jhansi
12.	Subhash Chandra Sharma	Law Officer, UPPCL	Shakti Bhawan, Lucknow
13.	Kulvinder Singh Jaggi	A.D.J.	Bulandshahar
14.	Rajat Singh Jain	A.D.J.	Bulandshahar
15.	Dr. Ajay Kumar-II	A.D.J.	Mau
16.	Ashwini Kumar Tripathi	A.D.J.	Pratapgarh
17.	Padam Narain Mishra	A.D.J.	Pratapgarh
18.	Devendra Singh	A.D.J.	Pratapgarh
19.	Gaurav Kumar Srivastava	O.S.D.	High Court, Lucknow Bench, Lucknow
20.	Sanjeev Fauzdar	A.D.J.	Bareilly
21.	Virjendra Kumar Singh	A.D.J.	Ballia
22.	Jitendra Kumar Sinha	A.D.J.	Maharajganj
23.	Anil Kumar Jha	A.D.J.	Ghaziabad

24.	Avnish Saxena	A.D.J.	Bareilly
25.	Ashok Kumar-VII	A.D.J.	Ghaziabad

I am further to say that the visit of the officers may be treated official only to the extent that they may claim Special Casual Leave for the date on which they appear before the Committee for hearing but T.A. & D.A. will not be made admissible to them.

I am further to say that any officer, whose name has not been included in the aforesaid list inadvertently, but has requested for personal hearing while filing his/her objections against Second Tentative Seniority Report/ List dated 18.12.2014, may also be present in person on 05.02.2015 at 2:00 PM under intimation to the Hon'ble Court at earliest.

I am, therefore, to request you that kindly get it downloaded from official website of Hon'ble Court i.e. www.allahabadhighcourt.in and apprise all the sub-ordinate officers concerned with the direction to appear in person before Hon'ble the Seniority Committee on **05.02.2015 at 2:00 PM** accordingly.

Kindly treat it as most urgent.

Yours faithfully,
Sd/-
(Rajiv Sharma)
Joint Registrar (Services)

No. 44(i)/ JR(S)/2015 Dated: Allahabad 28.01.2015

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Uttarakhand with a request to kindly apprise all the concerned officers, who have opted to serve in the State of Uttarakhand to submit their objections within the time limit prescribed
2. The Director, Institute of Judicial Training & Research, U.P, Vineet Khand, Gomti Nagar, Lucknow with request that the objections against the said report are got received in Hon'ble High Court within the prescribed time limit.
3. The Senior Registrar, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
4. The Member-Secretary, U.P State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
5. Sri Dilip Singh Yadav, Chairman & Member, Administrative Tribunal U.P III&I, Lucknow.
6. The Chairman, Commercial Tax Tribunal, Lucknow.
7. The Chairman, State Transport Appellate Tribunal, Lucknow.
8. Sri Vijay Kumar Sharma, Member, Administrative Tribunal U.P II&III, Lucknow.
9. Sri Harvir Singh, Registrar, Appellate Tribunal of Electricity of New Delhi.
10. Sri Shyam Shanker (Upadhyay), Legal Advisor to the Hon'ble Governor, Government of U.P, Lucknow.
11. Sri Subhash Chandra Sharma, Law Officer, U.P Power Corporation Ltd. Lucknow.
12. Sri Ashok Kumar Saxena, Secretary, Lok Ayukta, Lucknow.
13. Sri Ravindra Nath Dubey, General Manager (Law), U.P State Industrial Development Corporation, Kanpur.
14. Sri Amerika Singh, Joint Secretary (Law), U.P Public Service Commission, Allahabad.
15. Sri Arun Kumar Misra, Legal Advisor, Lucknow Development Authority, Lucknow.
16. Sri Mukteshwar Prasad-II, Legal Advisor, Excise Commissioner U.P, Allahabad.
17. Smt. Prem Kala Singh, Presiding Officer, Nagar Mahapalika Tribunal, Lucknow.
18. Sri Deepak Raj, Registrar, Railway Claims Tribunal, Principal Bench, New Delhi.
19. Sri Sanjeev Pandey, Registrar, Central Administrative Tribunal, Chandigarh.
20. Sri Mohd. Rais Siddiqui, Registrar, State Consumer Disputes Redressal Commission, Lucknow.
21. Smt. Saorj Yadav, Special Secretary and Additional L.R., Supreme Court (Legal Cell), New Delhi.
22. Sri Yashwant Kumar Mishra, Legal Advisor, U.P.S.R.T.C., Lucknow.
23. All the H.J.S. Officers posted at High Court of Judicature at Allahabad.

Sd/-
Joint Registrar (Services)